

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**NOTIFICATION NO.999/2021-RC, DATED 12.04.2021**

**REFERENCE:** Notification No.999/2021-RC, dated 12.04.2021, inviting Applications for appointment to seven (07) posts of District Judge, by transfer through Limited Competitive Examination (Accelerated Recruitment by Transfer) in the Telangana State Judicial Service.

In continuation of the Notification under reference cited, it is here by informed that, the written examination (consisting of 3 papers) to the qualified and eligible candidates will be conducted at the High Court for the State of Telangana, Hyderabad on the dates and time as shown below:

<b>Papers</b>	<b>Date of the Examination</b>	<b>Time of the Examination</b>
Paper - I Civil Law	21-08-2021 (Saturday)	10:00 a.m. to 1:00 p.m.
Paper-III English (Translation, Essay writing and Grammar Vocabulary)	21-08-2021 (Saturday)	2:00 p.m. to 5:00 p.m.
Paper - II Criminal Law	22-08-2021 (Sunday)	10:00 a.m. to 1:00 p.m.

NOTE: 1) Applicants whose applications are rejected, and the applicants who are permitted to appear for the written examination, are shown at Annexures I and II respectively.

2) The hall tickets will be dispatched in due course.

**Contd...2/p**

**ANNEXURE – I**

**REJECTED APPLICATION**

Sl. No.	NAME OF THE APPLICANT
1	Sri Adepu Veeraiah

**ANNEXURE – II**

**LIST OF APPLICANTS PERMITTED TO APPEAR FOR THE WRITTEN EXAMINATION**

Sl. No.	NAME OF THE APPLICANT
1	<b>Sri D. Ramakanth</b> , Registrar IT cum CPC, High Court, Hyderabad
2	<b>Sri Y. Sathyendra</b> , Spl. Judge for trial of offences under SCs & STs (POA) Act cum VI Additional Metropolitan Senior Judge, Secunderabad.
3	<b>Sri K. Kalyan Chakravarthy</b> , L.R.A.T.-Cum-II Additional District and Sessions Judge, Nalgonda at Suryapet.
4	<b>Sri Bakaraju Srinivasa Rao</b> , Special Sessions Judge for trial of cases relating to Atrocities against Women - cum - X Additional Metropolitan Sessions Judge, Criminal Court Complex, Nampally, Hyderabad.
5	<b>Smt. S. Sreevani</b> , Judge, Additional Family Court CCC, Hyderabad.
6	<b>Sri Dr. K. Pattabhi Rama Rao</b> , Judge, Special Court for Trial and Disposal of Commercial Disputes, City Civil Court, Hyderabad.
7	<b>Smt. R. Danieruth</b> , Special Session Judge 1st Fast Track Sessions Court for Expeditious trial and Disposal of cases of Rape and Protection of Children from Sexual Offences Act, 2012, Khammam.
8	<b>Smt. P. Mukthida</b> , Special Sessions Judge for trial of cases relating to Atrocities against women - cum-IX Additional Sessions Judge, Warangal.

Hyderabad,  
Dated: 17-07-2021

  
**REGISTRAR (ADMINISTRATION)**  
**F.A.C. REGISTRAR (RECRUITMENT)**

Recruitment Cell Phone Number: 040-23688320